

APPEAL NO. 144 OF 2018 & IA NOS. 688 & 689 OF 2018

The learned counsel appearing for the Appellant prays for four weeks' time to file rejoinder.

Submissions made by the learned counsel appearing for the Appellant, as stated above, placed on record.

The learned counsel appearing for the Appellant is permitted to file rejoinder submission by 04.01.2019 after duly serving copy on the other side.

List the matter on **05.02.2019**, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(Ravindra Kumar Verma)
Technical Member

bn/kt

(Justice N. K. Patil)
Judicial Member